

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM, AND ARUNACHAL PRADESH)

ORDER

Dated Guwahati, the 06th May, 2020

No.HC.V-77/2011/ 276 /Estt(Pt.2)#### In the interest of office administration and in suppression of all previous order(s), the following officers and staff are directed to attend the gate duty in the Old and New building of this Registry to check the restricted entry of persons concerned including Id. Advocates whose cases are being listed for the day in the cause list published by the Registry, as follows;

| <u>Date</u> | <u>Old Building</u> | <u>New Building</u> |
|--------------------|---|---|
| 8.5.2020 | 1) Sri Ismail Daimari, SJA, Criminal Appeal Section 2) Sri Ramesh Ch. Das, SJA, Civil Rule (Pending) Section | 3) Sri Neil J. Sangma, AO(J) 4) Sri Deepak Haloi, SJA, Civil Rule (Pending) Section |
| 11.5.2020 | 3. Sri Shouvik Bhattacharjee, SJA, Filing Section 4. Sri Amit Kr. Das, SJA, Accounts Section | 1) Sri Rajkumar Kalita, AO(J) 2) Sri Joydev Das, JA, Criminal Appeal Section |
| 12.5.2020 | 1) Sri Mithu Das, JA, Civil Appeal/ROS Section 2) Sri Sreejeet Dutta Purkayastha, SJA, Accounts Section | 1) Sri Hari Prasad Medhi, AO(J) 2) Sri Dipjyoti Deka, JA, Criminal Revision. Section |
| 13.5.2020 | 1) Sri Borthan Thousen, AO(J) 2) Sri Abhijit Sarma, JA, Copying Section | 1) Sri Manashe Soren, AO(J) 2) Sri Kusal Ch. Kalita, SJA, Accounts Section. |
| 14.5.2020 | 1) Sri Gunindra Baishya, JA, Civil Rule (Pending) Section 2) Sri Pankaj Majumder, JA, Civil Rule (Pending) Section | 1) Sri Prodip Sinha, AO(J) 2) Sri Debajit Hazarika, JA, Accounts Section |
| 15.5.2020 | 1) Sri Gregory Daimari, AO(J) | 1) Sri P.D. Goswami, AO(J) |

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|-----------|---|---|
| | 2) Sri Harshavardhan Dhruva, JA, Establishment Section | 2) Sri Bhaskar Pratim Saud, SJA, Writ Appeal Section |
| 16.5.2020 | 1) Sri Narendra Narayan Nath, AO(J) 2) Sri Debabrata Talukdar, Civil Rule (Pending) Section | 1) Sri Sahidul Haque, AO(J) 2) Sri Dhruvajyoti Mahanta, JA, Accounts Section. |
| 18.5.2020 | 1) Sri Rituparna Das, SJA, Appointment Section 2) Sri Robert Nampui, SJA, Appintment Section | 1) Sri Tilak Konwar, AO(J) 2) Sri Nripendra Kalita, JA, Writ Appeal Section. |
| 19.5.2020 | 1) Sri Putul Chutia, SJA, Copying Section 2) Sri Himpal Kalita, JA, Accounts Section | 1) Sri Dulal Dutta, AO(J) 2) Sri Chabin Kalita, SJA, Civil Appeal (SA) Section |
| 20.5.2020 | 1) Sri Satya Ram Boro, SJA, Writ Appeal Section 2) Sri Tinku Jyoti Baruah, JA, Civil Revision Section | 1) Sri Safiqur Rahman, AO(J) 2) Sri Nabadip Rai, JA, Judges' Library. |
| 21.5.2020 | 1) Sri Krishna Saikia, Court Master, Filing Section. 2) Sri Khanindra Deva Sarma, JA, Paperbook Section. | 1) Sri Newman J. Sangma, AO(J) 2) Sri Sudip Das, SJA, Accounts Sections. |
| 22.5.2020 | 1) Sri Anshuman Saikia, JA, Estt. Section 2) Sri Debabrata Bora, JA, Establishment Section | 1) Sri Ajit Kr. Kuli, AO(J) 2) Sri Hiranya Kalita, Library Assistant, Judges' Library. |
| 26.5.2020 | 1) Sri Dibyanathan Saudagar, Sr. Computer Assistant, Civil Rule (Disposal) Section 2) Sri Krishanu Bordoloi, SJA, Accounts Section | 1) Sri Hemanta Kr. Deka, AO(J) 2) Sri Himangshu Dutta, SJA, Civil Rule (Pending) Section |

Further, the Officers and Staff as mentioned above are directed to attend their duties at 9:20. a.m. positively, so as to enable them to collect the sanitizer and cause list from the Registry and ready for duty at respective gates by 9:30. a.m. sharp. Also, the employees deputed for the said duty are to submit a report before the Deputy Registrar

(Judl. IV) or Assistant Registrar (Filling) on or before 3:50 p.m. for placing the same before the Registrar -cum- Principal Secretary to the Hon'ble the Chief Justice by 4:00 p.m.

sd /-

REGISTRAR (ESTT.)

Dated: 06.05.2020

Memo No.HC.V-77/2011/276A/Estt(Pt.)

Copy for information and necessary action to:-

1. The Registrar (Vigilance/Admn/Judl/Estt), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Joint Registrar (_____), Gauhati High Court, Guwahati.
4. The Deputy Registrar _____, Gauhati High Court, Guwahati.
5. The Deputy Registrar/ In-charge of Court Masters, Gauhati High Court, Guwahati.
6. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
7. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The Special Officer, Translation Wing, Gauhati High Court, Guwahati
9. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
10. The Project Manager, Gauhati High Court, Guwahati, for uploading the order in the Gauhati High Court website.
11. The Chief Security Officer, Gauhati High Court, Guwahati.
12. The AOJ (_____), Gauhati High Court, Guwahati.
13. The Court Officer-I/II, Gauhati High Court, Guwahati.
14. The CA to the Registrar General, Gauhati High Court, Guwahati.
15. The High Court Notice Boards (Old and New Blocks), Gauhati High Court, Guwahati
16. Concerned persons.
17. The Order File.


REGISTRAR (ESTT.)